NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH

KOLKATA

Mentioning

C.P. No. 58 / 2014

Present:1. Hon'ble Member (J) Ms. Manorama Kumari 2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February, 2017, 10.30 A.M.

| Name of the Company | | Jyotirmoy Ghosh & AnrVersua- A,Tosh & Sons (India) Ltd. & Ors. | | |
|---------------------|--------------------------------|--|----------------------------|------------------------|
| Under Section | | 397/398 | | |
| SI. No. | Name & Desig Representa | nation of Authorized ative (IN CAPITAL ETTERS) | Appearing on behalf of | Signature with date |
| 1. | Jishnu cho | wstma | Protional | |
| | Maethe Strale | Bandijee, and sey | | 13.2.17 |
| 6. 8 | Amanda Basul mon Phallachoe | ya) Advocate 4 | for Respondent No. 1-5. | Commontakel 13/2/17 |

ORDER

- Ld. Counsels for the Petitioners and the Respondent Nos. 1 to 5 are present.
- Ld. Counsels for the petitioners moved an application for recalling of the order dated 28/11/2016 dismissing the petition and for restoration of C.P.No. 58/2014.

Respondents' Counsels have no objection for setting aside the order dated 28/11/2016 as the matter has been amicably settled between the parties.

In view of the above the order dated 28/11/2016 is set aside.

The case is posted for hearing on 15/02/2017 upon restoration.

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(S. Vijayaraghavan) Member (T) (Manorama Kumari) Member (J)

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